

5. Shri M. Govinda Reddy,
6. Shri Rohit Manushankar
Dave, and
7. Shri M. Basavapunnaiiah*.

**CORRECTION OF STATEMENT BY
MINISTER OF FINANCE RE: AD-
VANCE OF FUNDS FOR DEVELOP-
MENT OF SINGARENI COLLIERIES**

The Minister of Finance (Shri Morarji Desai): With your permission, I should like to correct an inadvertent mistake in my speech in this House on the 17th April, 1958, in reply to the debate on the Demands for Grants of the Finance Ministry. In the course of the speech, I mentioned that the Central Government were asking for only one-third of the share capital of the Singareni collieries as a condition for advancing funds for their development. My attention has since been drawn to the fact that the discussions with the State Government are proceeding on the basis that the Central share of the capital will be two-thirds and not one-third. These discussions have not yet been concluded, and no final decision has been taken, and it is only proper that the House should know the correct position.

GIFT TAX BILL

**EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF SELECT COMMITTEE**

Shri C. R. Pattabhi Raman (Kumbakonam): I beg to move:

"That the time appointed for the presentation of the Report of the Select Committee on the Gift Tax Bill, 1958, be extended up to the 2nd May, 1958."

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Select Committee on the Gift Tax Bill, 1958, be extended up to the 2nd May, 1958."

The motion was adopted.

**ESTATE DUTY (AMENDMENT)
BILL**

**EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF SELECT COMMITTEE**

Shri C. R. Pattabhi Raman: I beg to move:

"That the time appointed for the presentation of the Report of the Select Committee on the Estate Duty (Amendment) Bill, 1958, be extended up to the 20th August, 1958.

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Select Committee on the Estate Duty (Amendment) Bill, 1958, be extended up to the 20th August, 1958."

The motion was adopted.

APPROPRIATION (NO. 3) BILL*

12 hrs.

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March 1955, in excess of the amounts granted for those services and for that year.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of money out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March 1955, in excess of the amounts granted for those services and for that year".

The motion was adopted.

Shri Morarji Desai: I introduce the Bill.

*Published in the Gazette of India Extraordinary Part II—Section 2, dated 1-5-1958.

†Introduced with the recommendations of the President.